

CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH

O.A. 129/96

FRIDAY, this the 6th day of September, 1996

CORAM: HON'BLE SHRI B.S. HEGDE, MEMBER (J)

HON'BLE SHRI M.R. KOLHATKAR, MEMBER (A)

Jayaram Mahadu Mali,  
Postal Assistant,  
Dharangaon Sub Post Office,  
Dist. Jalgaon.

BY advocate Shri S.P. Inamdar

.. Applicant

-versus-

1. Union of India  
through  
The Chief Postmaster General,  
Maharashtra Circle,  
Mumbai - 400 001.
2. The Director of Postal Services,  
O/O Regional Postmaster General,  
Aurangabad Region,  
Marathawada,  
Aurangabad.
3. The Supdt. of Post Offices,  
Jalgaon Division,  
Jalgaon - 425 001.

By counsel Shri S.S. Karkera for the .. Respondents  
respondents.

O R D E R (ORAL)

(Per B.S. Hegde, Member (J))

Heard Shri S.P. Inamdar for the applicant  
and Shri Karkera for the respondents. Applicant has  
filed MP 604/96 wherein he seeks for a direction to  
dispose of the pending appeal dt. 28-6-1994.

2. We direct the respondents to dispose of  
first appeal dt. 28-6-1994, ~~by passing~~ a speaking order,  
within two months from the date of receipt of copy of  
this order. M.P. disposed of.
3. Since the second appeal is already disposed  
of by the respondents on 19-3-96 and we ~~had~~ directed  
to dispose of the appeal dt. 28-6-94 by giving a

reasoned order within two months from the date of receipt of a copy of this order, the O.A. does not survive <sup>and</sup> ~~and~~ O.A. is disposed of accordingly.

M.R.Kelkar  
(M.R.KELKAR)  
Member(A)

B.S.Hegde  
(B.S.HEGDE)  
Member(J)

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